मुझे खेद है कि विधि मन्त्री महोदय ने समझा भी नहीं है कि माननीय सदस्य ने प्रश्न क्या पूछा था। एक तैयार किया हुआ उत्तर ही वह पढ़ते जा रहे है। प्रश्न अलग है जवाब अलग है। आप आगे बढ़ाना चाहते हैं। सदन की कार्यवाही चलेगी कैसे ?

अध्यक्ष महोदय : चल रही है।

श्री अटल बिहारी वाजपेयी : इस तरह से नहीं चलेगी माफ करिये।

अध्यक्ष महोदय : 32 और 33 क्या एक साथ ले लिये जायें ?

श्री अटल बिहारी वाजपेयी : जो गलतियां थी, उनको दूर करने के लिये क्या किया जा रहा है, इसका जवाब नहीं आया है।

SHRI H. R. GOKHALE : I have not answered Q. No. 33 yet.

SHRI ATAL BIHARI VAJPAYEE . I have not put the question yet. May I put it now ?

MR. SPEAKER : That was what I was asking him to do.

SHRI ATAL BIHARI VAJPAYEE : I now put the question. Q. No. 33.

मतदाता सूचियों में गलतियां

*33. श्री अटल बिहारी वाजपेयी : क्या विधि तथा न्याय मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लोक सभा के हाल ही के मध्यावधि चुनावों के लिये तैयार की गई मतदाता सूचियों में बहुत अधिक गलतियां पाई गई थी ;

(ख) क्या यह भी सच है कि मध्यावधि चुनाव से पूर्व मतदाता सूचियों को व्यवस्थित ढंग से पुनरीक्षित करने का कोई प्रयास नहीं किया गया था ; और

(ग) मतदाता सूचियों में से फरजी नामों को निकालने तथा वास्तविक मतदाताओं का नाम उनमें सम्मिलित करने के लिये अब क्या कदम उठाये जा रहे हैं ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE) : (a) and (b). No, Sir. The electoral rolls were revised with reference to the Ist January, 1970 as the qualifying date. Immediately after the dissolution of the Fourth Lok-Sabha, the Election Commission also issued two Press Notes on 29.12.70 and 14.1.71 informing the public that all eligible persons who had completed the age of 21 years on or before the Ist January, 1970 but who did not find their names entered in the rolls should apply immediately to the concerned electoral Registration Officers for the inclusion of their names. All such applications which were received upto 5.00 p.m on 18.1.71 were enquired into and disposed of.

(c) In accordance with the provisions of section 21(2)(b) of the Representation of the People Act, 1950, the electoral roll shall be revised in any year in the prescribed manner by reference to the 'qualifying date' (which means the 1st of January of the year in which it is revised) if such revision has been directed by the Election Commission. The Commission proposes to carry out a thorough revision of the electoral rolls with the 1st January, 1971 as the qualifying date.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, मैं फिर आप का ध्यान मन्त्री महोदय के उत्तर की ओर दिलाना चाहता हूं। मेरे प्रश्न का भाग (ए) है :

> "whether it is a fact that there were a large number of discrepancies in the electoral rolls prepared for the recent mid-term elections to Lok-Sabha .."

मन्त्री महोदय कहते हैं :

> "No, Sir."

क्या मन्त्री महोदय का ध्यान समाचारपत्रों में सम्पादकों के नाम लिखे गये पत्रों की ओर नहीं गया है, जिन में ये शिकायतें की गई हैं कि सारे देश में लाखों मतदाताओं के नाम इलैक्ट्रल रोल में नहीं थे, जिन मतदाताओं ने 1967 में वोट

दिया, उनके नाम भी इस इलैक्ट्रल रोल में नहीं थे, अगर पति का नाम था, तो पत्नी का नहीं था और अगर पत्नी का नाम था, तो पति का नहीं था, आदि ? इसके बावजूद मन्त्री महोदय कहते हैं कि इलैक्ट्रल रोल में कोई गड़बड़ नहीं थी ।

SHRI H. R. GOKHALE : The answer given was an answer to the question as framed. When a question is asked whether there was a large number of discrepancies it has to be answered in the context of the large number of voters who were entitled to vote in the whole country and not in any particular constituency. Looking to the fact that a substantial increase has taken place in the number of voters, and that attempts were made and precautions were taken under the law to include names or to delete names, as the case may be, after investigation, it cannot be said that the names which were left over were of a very large number.

अध्यक्ष महोदय : माननीय सदस्य की अपनी पत्नी तो है नहीं, लेकिन उनको दूसरों की पत्नियों के बारे मे बड़ा फिक्र है ! (*Laughter*)

SHRI ATAL BIHARI VAJPAYEE : This is not a laughing matter.

May I put a definite question to the hon. Minister ? Now that the mid-term elections are over and reports are going round the country that mid-term elections for State Assemblies are being contemplated, may I know whether the Election Commission has taken any steps to see that there is total revision of electoral rolls before the mid-term elections for the State Assemblies are ordered ?

SHRI H. R. GOKHALE : Yes, Sir.

श्री नवल किशोर शर्मा : माननीय सदस्य ने भाषा के बारे में अपना दृष्टिकोण बदल लिया है ।

श्री अटल बिहारी वाजपेयी : क्या माननीय सदस्य यह नहीं देखते कि मन्त्री महोदय न हिन्दी समझ सकते हैं और न बोल सकते हैं ?

SHRI H. R. GOKHALE. The hon. Member has forgotten that I had addressed all my election meetings in Hindustani. I may not speak as well as he does, but I certainly follow Hindi.

कुछ माननीय सदस्य : हिन्दी में जवाब दीजिए ।

श्री एच० आर० गोखले : मैंने इसके बारे में जवाब दे दिया है । मैंने कहा है कि इलैक्शन कमीशन का यह इरादा है कि 1 जनवरी, 1971 को क्वालिफाइंग डेट समझ कर इलैक्ट्रल रोल्ज को रिवाइज किया जाये । एसेम्बलीज के इलैक्शस से पहले सब इलैक्ट्रल रोल्ज को एमेंड करने की पूरी कोशिश की जायेगी । लेकिन मैं मेम्बर्ज से अपील करूंगा कि इस बार वैसा ही न हो कि एप्लीकेशन देने के बाद एनक्वायरी में हाजिर न रहें ।

SHRI H. N. BAHUGUNA : Is the Minister aware that most of these grievances about discrepancies in electoral rolls are from States where the Jana Sangh or its allies are ruling ?

SHRI ATAL BIHARI VAJPAYEE : Nonsense.

SHRI H. R. GOKHALE : In fairness, I cannot say that these grievances were only from the Jana Sangh. There have been some places where names have been left out, but largely from places where the candidates have been defeated.

SHRI ERASMO DE SEQUEIRA : In the recent elections, in our Union Territory, an allegation was made that a part of a village which was included in one Assembly constituency had been registered in the rolls of another constituency. Would Government consider requesting the Election Commissioner to devise some procedure whereby it is impossible for anybody to change the delimitation set by the Election Commission in this fashion ?

SHRI H. R. GOKHALE : Even now all precautions are taken to see that persons are not entitled to vote in more than one

constituency. I am sure the Election Commission will maintain the same precaution in future.

SHRI ERASMO DE SEQUEIRA : My question was different. The allegation was made that a part of a village included in one assembly constituency had been registered only in the rolls of another constituency.

SHRI H. R. GOKHALE : That is a matter which will be considered by the Election Commission.

SHRI KALYANASUNDARAM : Is the Minister aware that even the ruling party in Tamil Nadu, the DMK, has got a grievance with regard to the registration and maintenance of electoral rolls. In spite of the fact that the DMK, the ruling party there, and we were put to difficulties, because of the frightening propaganda carried on by the leaders of the syndicate Congress and Swatantra, the administration could not even be disciplined. Just two months before the mid-term elections, elections took place to the civic bodies. Names which were found in the lists then were not found in the lists for the mid-term elections. Are Government aware of this complaint ?

MR. SPEAKER : This is a very specific question. He has brought in the DMK and others. It does not arise out of this.

श्री रामजी राम : यह देखा गया कि मतदाता सूची में ज्यादातार त्रुटियां इस प्रकार की रही कि नाबालिगों की आयु 40,45 या 50 साल लिखी गई और जिन लोगों की आयु 40,45 या 50 साल थी, उन की आयु 12, 13 या 14 साल लिखी गई, जिस की वजह से बहुत से लोग वोट नहीं दे पाये। क्या मन्त्री महोदय इस प्रकार की गलतियों को सुधारने के लिए व्यवस्था करने के लिए तैयार हैं ?

SHRI H. R. GOKHALE : Surely, it is the duty of the Election Commission to correct all these discrepancies. I am sure all precautions will be taken to correct them.

श्री सरयू पांडे : मन्त्री महोदय ने बताया है कि जिन मेम्बरों के नाम छूट गये हैं, वे स्पेसिफिक पीरियड में अपने नाम एन्टर करा सकते हैं। लेकिन इस बारे में जो प्रोसीजर एडाप्ट किया जाता है, वह बहुत लम्बा है। उस के मुताबिक दस नये पैसे का फार्म खरीद कर खजाने में जमा कराना पड़ता है और फिर फार्म की दो कापियां भर कर देनी पड़ती हैं। मै जानना चाहता हूं कि क्या सरकार भविष्य मे कोई ऐसा आसान तरीका निकालेगी, जिससे जिन लोगों के नाम छूट जायें, वे उन को आसानी से एन्टर करा सकें ?

SHRI H. R. GOKHALE : Regarding the fees, as the hon. Member would know, the fees which were to be paid while making applications were substantially reduced. It was only 10 P.

AN HON. MEMBER : Not only fee ; he asked about procedure also.

MR SPEAKER : It is a suggestion which he might note.

SHRI H. R. GOKHALE : I will take note of it.

इस्पात सयंत्रों का कार्य करण

*34. डा० लक्ष्मी नारायण पांडे : क्या इस्पात तथा भारी इन्जीनियरिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में इस समय कितने इस्पात संयत्र कार्य कर रहे हैं और वे कहां-कहां स्थित हैं ;

(ख) क्या यह सच है कि उक्त संयंत्र अपनी पूरी उत्पादन क्षमता पर कार्य नहीं कर रहे हैं ; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI S. MOHAN KUMARAMANGALAM) : (a) There are at present five integrated steel plants in production. These are located at Bhilai (Madhya Pradesh), Rourkela (Orissa), Durgapur (West Bengal), Jamshedpur (Bihar) and Burnpur (West Bengal).